

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT Sittings : BILASPUR**

**Civil Contempt Petition No.203/00001/2019**  
(in O.A. No.203/804/2015)

Bilaspur, this Thursday, the 19<sup>th</sup> day of September, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Kaushik Mukhopadhyay,  
S/o Late A.K.Mukhopadhyay,  
Aged about 65 years,  
Retd. OS-II, SECR/BSP,  
R/o Flat No. 51, Zeenat Vihar Phase-II, Ganesh Nagar,  
Bilaspur, Chhattisgarh-495001  
Mobile No.7389776069 **-Applicant**

(By Advocate-**Shri A.V. Shridhar**)

**V e r s u s**

1. Ranjanesh Sahai, The Secretary Ministry of Railways Rail Bhawan Raisena Road New Delhi 110001
2. S.S. Soin, General Manager, South East Central Railway, New GM Building Bilaspur Chhattisgarh 495004
3. Sukbir Singh Chief Personnel Officer, GM Office Complex South East Central Railway Bilaspur Chhattisgarh 495004
4. J.S. Tata, Assistant Personnel Officer, South East Central Railway Bilaspur Chhattisgarh 495004 **- Respondents**

(By Advocate-**Shri R.N. Pusty**)

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

Learned counsel for the respondents submits that the respondents have approached Hon'ble Supreme Court in SLP (Civil) Diary No(s).24380/2019 in its order dated 29.07.2019, which is taken on record, the Hon'ble Supreme Court has directed that status quo, as it exists today, shall be maintained by the parties.

2. In view of the above, the Contempt Petition is not maintainable at this stage. Accordingly, this Contempt Petition is hereby dropped. Notices issued to the respondents are discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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